

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

VACATION BENCH

OA NO.1337/93

DATE OF DECISION: 18.06.93.

SHRI I N. CHADHA

. PETITIONER

VERSUS

UNION OF INDIA & ANR.

... RESPONDENTS

CORAM: THE HON'BLE MR. I.K. RASGOTRA, MEMBER (A)

FOR THE PETITIONER

IN PERSON.

JUDGEMENT (ORAL)
(HON'BLE MR. I.K. RASGOTRA, MEMBER (A))

After arguing the matter for some time, the petitioner who appeared in person, prayed for withdrawal of the O.A. The O.A. is accordingly dismissed, as withdrawn.

san.

I.K. Rasgotra
(I.K. Rasgotra)
Member (A)